

आयकर अपीलीय अधिकरण "सी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH, PUNE

BEFORE SHRI R.S.SYAL, VP AND
SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No.903/PUN/2017

निर्धारण वर्ष / Assessment Year : 2012-13

Kaeser Compressors (India) Private
Limited.
Plot No.1 and 2, Survey No.297, 298
And 299, Indo German Technology Park,
Urawade, Taluka- Mulshi,
Pune-412108
PAN : AABCK6945N

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward 14(2), Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Ketan Ved & Shri Amit Singhal
Revenue by : Ms. Kesang Y Sherpa, CIT

सुनवाई की तारीख / Date of Hearing : 15.07.2019

घोषणा की तारीख / Date of Pronouncement : 15.07.2019

आदेश / ORDER

PER PARTHA SARATHI CHAUDHURY, JM :

This appeal preferred by the assessee emanates from the direction of the Ld. Dispute Resolution Panel (DRP) dated 05.12.2016 for the assessment year 2012-13 as per the grounds of appeal on record.

2. At the very outset, the Ld. AR of the assessee submitted that this appeal has become academic in nature because necessary relief has been allowed by the Ld. DRP on the comparables.

3. The Ld. DR fairly conceded to the submissions put forth by the Ld. AR of the assessee.

4. We have perused the case records and heard the rival contentions. In view of the submission made by the Ld. AR of the assessee and examination of facts on record, since necessary relief has been provided by the Ld. DRP on the comparables to the assessee, appeal before us has become academic in nature and hence, infructuous and dismissed as such.

5. In the result, appeal of the assessee is dismissed.

Order pronounced on 15th day of July, 2019.

Sd/-
R.S.SYAL
VICE PRESIDENT

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 15th July, 2019.

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(TP), Pune.
4. The CIT-6, Pune.
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, "सी" बेंच,
पुणे / DR, ITAT, "C" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

// True Copy //

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	15.07.2019	Sr.PS/PS
2	Draft placed before author	15.07.2019	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		